

pose to enact such a legislation to enable the doctors to remove kidneys of the persons meeting fatal accidents to benefit the kidney patients in the country; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE: (KUMARI SAROJ KHAPARDE): (a) Yes, it is a fact that Singapore Government has allowed the removal of kidney of persons meeting fatal accidents, recently.

(b) The Ministry of Health & Family Welfare in consultation with the State Governments and other concerned organisations is contemplating legislation on Organ Transplantation.

(c) Does not arise.

#### **Strike by Radiographers in Delhi**

543. SHRI G.M. BANATWALLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the radiographers working in hospitals in Delhi under the Central Government's Administration had gone on 72 hours strike till 31 December, 1987;

(b) what were their main demands; and

(c) Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). There are three Central Government Hospitals in Delhi viz. Dr. Ram Manohar Lohia Hospital, Safdarjang Hospital and Smt Sucheta Kripalini Hospital including Kalavati Saran Children's Hospital. No strike of Radiographers has been reported from any of the above hospitals.

The Delhi Administration has however

stated that the radiographers working in hospitals under Delhi Administration had gone on 72 hours strike in December, 1987. The demand for which they went on strike is for restoration of parity of their revised pay scales vis-a-vis pay scales of radiographers working in Central Government Hospitals in Delhi.

A Committee constituted by the Ministry of Home Affairs to consider anomalies in revised pay scales of certain categories of staff working under Delhi Administration including those of radiographers, vis-a-vis the scale of pay of such categories working in Central Government Hospitals, submitted its report to the Government of India (Ministry of Finance). The decision of the Government is awaited.

#### **Implementation of Package of Benefits for Doctors**

544. SHRI T. BALA GOUD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had approved a package of benefits for the Central Government Doctors on 30 July, 1987 for immediate implementation;

(b) if so, whether it has been implemented in full;

(c) if not, the reasons for the delay;

(d) what further time Government would need to fully implement those benefits; and

(e) whether Government propose to give retrospective effect, specially in cases of promotions which have been delayed due to no fault of the serving doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

**WELFARE (KUMARI SAROJ KHAPARDE):**

(a) Yes, Sir.

(b) to (d). It is difficult to indicate the time limit for fully implementing the package benefits. The action taken to implement the provisions of package offered to the striking doctors is indicated below:

- (i) Orders relating to Non-Practising Allowance and Conveyance Allowance have been issued.
- (ii) Orders relating to Annual Allowance are expected to be issued soon.
- (iii) Promotion orders of 478 Medical Officers who have completed 5 years of service have already been issued.
- (iv) Inter-departmental Committee has been set up to look into the cadre structure of Central Health Service, Railway Medical Service and medical posts under Central Police Organisations. The Committee has almost concluded its work and its report is likely to be finalised shortly.
- (v) Posts of Senior Medical Officers to be upgraded as Chief Medical Officers have been identified. Promotion orders are expected to be issued shortly.
- (vi) 18 Assistant Professors with 3 years of service as Assistant Professor have already been promoted as Associate Professors.
- (vii) 35 posts in Supertime Grade have been created (25 as a result of package benefits and 10 as a result of recommendations

of the Fourth Central Pay Commission).

- (viii) Necessary orders for placement of Specialists (Rs. 3000-5000) in the newly introduced scale of Rs. 3700-500 after 5 years of service are expected to be issued shortly. Action has also been initiated for placement of officers in the scale of Rs. 4500-5700 after 9 years of service in Specialist Grade-II.
- (ix) Action has also been initiated for placement of Associate Professors after six years of service in the scale of Rs. 4500-5700 on the basis of seniority-cum-fitness. Orders will be issued after completing the necessary formalities.
- (x) Demands for higher start and three time bound promotions are being examined in consultation with the Ministry of Finance and Deptt. of Personnel. After knowing their views, the matter is proposed to be referred for consideration of Group of Ministers.

(e) The benefits of N.P.A. are effective from 1.1.1986. Conveyance allowance to staff who are already eligible is from 1.10.1986 and for new categories of staff, from 1.7.1987. It was made clear in the package offered that all the promotions will be with prospective effect.

#### **Criteria for Introduction of New Trains**

545. SHRI T. BALA GOUD: Will the Minister of RAILWAYS be pleased to state:

- (a) the criteria adopted for introduction of new trains on existing routes; and